

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 27**

**IA 1912/2022 In CP(IB)1613/MB/2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 30.04.2024**

NAME OF THE PARTIES:      **TAXMANN PUBLICATIONS PVT LTD V/s**  
**INTERNATIONAL BOOK HOUSE PVT**  
**LTD.**

Section 9 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA No. 1912/2022** –

1. Mr. Yash Jariwala, Advocate appeared for the Applicant.
2. Mr. Mohammed Varawala, Advocate i/b Fortis India Law appeared for the Respondent.
3. Learned Counsel for the Respondent no. 1 informs that arguing Counsel is not available and seeks some time.
4. List this IA on **04.06.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna